

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:3720

ANSWERED ON:05.08.2014

AMENDMENT TO CPA

Mullappally Shri Ramachandran;Pradhan Shri Nagendra Kumar

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

(a) whether the Government proposes to amend the Consumer Protection Act, 1984 including changes in procedure for appointment of members of consumer fora to strengthen the fora and ensure quicker disposal of the cases; and

(b) if so, the details thereof?

Answer

THE MINISTER OF STATE FOR CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI RAOSAHEB PATIL DANVE)

(a) & (b): Yes Madam, the Government has initiated consultation with all stakeholders for a comprehensive amendment to Consumer Protection Act, 1986 including changes in procedure for appointment of members of Consumer Fora.